

of medicine during the Second Five Year Plan. No separate allocation has been made for the Ayurvedic system of medicine.

(b) A statement is laid on the Table of the Sabha.

STATEMENT

Amount spent for the Development of Ayurvedic System of Medicine during the Second Five Year Plan period

1956-57

Name of State	Amount spent Rs.
1. Bombay-	6,53,0741
2. Kerala	16,666

Includes Rs. 4,00,000 expenditure on Central Institute of Research in Indigenous Systems of Medicine, and Rs. 1,00,000 on the Post-Graduate Training Centre in Ayurveda, Jamnagar.

1957-58 (up to December, 1957)

Name of State	Amount Spent Rs.
1. Bombay	6,24,300^
2. Uttar Pradesh	22,000
3. Andhra Pradesh	90,000
4. Madras	7,200
5. Rajasthan....	40,000
6. Kerala	30,000

Includes Rs. 3,50,000 expenditure on the Central Institute of Research in Indigenous Systems of Medicine, and Rs. 2,25,000 on the Post-Graduate Training Centre in Ayurveda, Jamnagar.

SUPPLY OF STEEL TO ANDHRA PRADESH FOR MINOR AND MAJOR IRRIGATION

SCHEMES

*348. SHRI K. SURYANARAYANA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Government of Andhra Pradesh has not been supplied sufficient quantity of steel by the Government of India to complete their minor and major irrigation schemes in that State; and

(b) the quantity of steel asked for and supplied to Andhra Pradesh in 1956 and 1957?

THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): (a) Yes, Sir.

(b) Year	Quantity asked for	Quantity supplied
	(Tons)	(Tons)
1956-57	11,971	5,000
1957-58	19,879	12,027

Ex-EMPLOYEES OF THE BARSII LIGHT

RAILWAY

*350. DR. R. B. GOUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether on the Central Railway's taking over the Barsi Light Railway all the ex-employees of that Railway have been termed as new entrants; and

(b) whether any decision has been taken by the Railway Board concerning:—

(i) the restoration of all increments lost to the employees since 1954, when the Railway was taken over,

(ii) the restoration of wages that they drew on the 31st December, 1953, and

(iii) accounting of service rendered by the employees to the B. L. Railway for the purposes of gratuity, provident fund, passes, leave, seniority and promotion?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) The service of the ex-employees has been treated as continuous for the purposes of gratuity, provident fund, passes, leave and seniority to the extent permissible under the rules.

(b) (i) and (ii). The matter is under examination.

(iii) Does not arise in view of reply to part (a) above.